CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 23.01.2018 DIVISION BENCHES

1.	Hon'ble The Acting Chief Justice	(Whole Day)	LPA (2010 onwards): - Orders, Admission &
1.	&	(Whole Day)	Hearing.
	Hon'ble Mr. Justice Amitav K. Gupta		WPT, T.A., Tax matters, Commercial
	(Monday to Wednesday)		Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal,
			A.C.(D.B.), Cases related to Judicial
			Officers, CMP, Cont.(Cvl.), Cont.(Appl.):-
			Orders, Admission & Hearing.
			WP(PIL) 2017 onwards :- Orders.
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	(Thursday)	(Whole Day)	All the above matters:- Hearing.
	(Friday)	(1 st half)	LPA (2010 onwards): - Orders, Adm. &
	, v		Hearing. WP(PIL) 2017 onwards :- Orders.
			WPT, T.A., Tax matters, Commercial
			Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal, A.C.(D.B.),
			Cases related to Judicial Officers, CMP,
			Cont.(Cvl.), Cont.(Appl.):- Orders,
			Admission, Hearing & Assigned matters.
			any matter not assigned before any Hon'ble
			Division Bench.
2.	Hon'ble Mr. Justice H. C. Mishra	(Whole Day)	
	&	(==== = = ::,)	Orders, (including u/s 389 Cr. P.C),
	Hon'ble Mr. Justice B. B. Mangalmurti		Admission & Hearing.
	(Monday to Wednesday)		Cr. Appeal (D.B.):- Hearing (on Bail).
	(Cr. Appeal (D.B.) custody matters:- Hearing.
	(Thursday)	(Whole Day)	
	((,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Cr. Appeal (D.B.):- Hearing (on Bail).
			Cr. Appeal (D.B.), Acq. Appeal (D.B.).
	(Friday)	(1 st half)	Cr. Appeal (D.B.), Acq. Appeal (D.B.):-
	((Orders, (including u/s 389 Cr. P.C),
			Admission & Hearing.
			Cr. Appl (D.B.):- Hearing (on Bail).
			Cr. Appl (D.B.) custody matters:- Hearing &
			Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh	(Whole Day)	O
	&	(WP-PIL(up to 2016) :- Orders.
	Hon'ble Mr. Justice Ratnaker Bhengra		Company Appeal, W.P.(Cr), Cr. M. P.,
	(Monday to Thursday)		W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev. :-
	• • • • • • • • • • • • • • • • • • • •		Orders, Admission & Hearing.
			CAT matters,:- Orders, Admission, Hearing.
			LPA (up to 2009), F.A:- Hearing & Assigned
			Cr. Appeal (D.B.) (up to 1995):- Hearing
			(on Bail).
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SINGLE BENCHES

1		(2 nd half)	
1	Hon'ble The Acting Chief Justice (Friday)	(2 nan)	Cont. (Cvl.), C.M.P:- Orders, Admission, Tied-up, Assigned matters & any matter not
			assigned before any Hon'ble Bench.
2	Hon'ble Mr. Justice H.C. Mishra (Friday)	(2 nd half)	A.C.(SB).: - Orders, Admission & Hearing Tied-up & Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	Arbitration matters, Company Petitions, Company Appleas. (SJ), Title Suits (arsing out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P:-Orders, Admission & Hearing. All matters related to Fodder Scam:- Orders, Adm. & Hearing as well as Tied-up & Assigned matters.
4	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday)	(1 st half)	WPC grouping (arising out of Suit matters):- Fresh Filing, Orders & Admission.
	(Monday to Wednesday)	(2 nd half)	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order & Admission.
	(Thursday)	(2 nd half)	WPS (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Hearing .
	(Friday)	(2 nd half)	WPC grouping, Electricity matters:- Fresh Filing Order, Adm. as well as Tied-up & Assigned matters. Cont.(C),CMP:-Orders & Adm.
5	Hon'ble Mr. Justice Amitav K. Gupta (Friday)	(2 nd half)	M. A., C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders, Admission & Hearing as well as Tied up and Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday)	(Whole day)	WPS (except - Dismissal, Punishment, Retiral Benefit cum Pension, Suspension &
			Compassionate Appointment):- Fresh Filing, Orders & Adm.(up to 2015). WPS (except - Dismissal, Punishment, Retiral
	(Thursday)	(Whole day)	Benefit cum Pension, Suspension & Compassionate Appointment) (up to 2015):- Hearing.
	(Friday)	(Whole day)	WPS (except - Dismissal, Punishment, Retiral
			Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing,
			Orders & Adm.(up to 2015) as well as tied & assigned matters. Cont.(C),CMP:-Orders &
			Admission.

7	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Cr. M. P., Tr. Pet.(Cr.).:- Fresh Filing, Orders, Adm. & Stay matters. Cr. Rev.:- Fresh Filing, Orders & Adm.(2008 onwards). Cr. M. P., Cr. Rev.(2008 onwards):- Hearing. Criminal Writ matters (2013 onwards):- Fresh Filing, Orders, Adm., Hearing & Stay matters P. C. Act except B.A.:- Orders, Adm., Hearing Stay matters as well as Tied up & Assigned matters.
8	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J),(old): - Hearing as well as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ananda Sen (Monday to Thursday) (Friday)	(Whole day) (Whole day)	B.A. matters:- Orders & Admission. Criminal Writ matters (up to 2012):- Orders, Admissions, Hearing & Stay matters. Tied up & Assigned matters.
10	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Thursday) (Friday)	(Whole day)	A. B. A.:- Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Adm. & Hearing. All Election petition:- Orders, Adm. & Hearing. A. B. A.:- Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Admission as well as Tied-up &
11	Hon'ble Mr. Justice Dr. S. N. Pathak	(Whole day)	Assigned matters. WPS (except - Dismissal, Punishment, Retiral
	(Monday toWednesday) (Thursday)	(Whole day)	Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards). WPS (except - Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2016 onwards):- Admission & Hearing.
	(Friday)	(Whole day)	WPS, (except - Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards) as well as Tied- up & Assigned matters. Cont.(C), CMP:- Orders & Adm.
12	Hon'ble Mr. Justice Rajesh Shankar (Monday & Tuesday) (Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	WPC & WPL:-Fresh filing (except WPC-Suit matters). WPC (2016 onwards) & WPL:-Orders & Admission (except WPC - Suit matters). WPC (2013 onwards) & WPL:-Hearing. WPC (2016 onwards) & WPL:-Orders, Admission as well as Tied up and Assigned matters (except WPC - Suit matters).

13	Hon'ble Mr. Justice B.B. Mangalmurti (Friday)	(2 nd half)	Cr. Appeal (S.J),(old): - Hearing as well as Tied up & Assigned matters.
14	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Thursday) (Friday)	(Whole day)	Cr. Appeal (S.J), :- Orders, Admission & Hearing(2006 onwards). M. A., F. A. & S. A. (up to 2012):- Orders, Admission & Hearing. Cr. Appeal (S.J),:- Orders, Admission & Hearing (2006 onwards) as well as Tied up &
15	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	Assigned matters. M. A., F. A., S.A. (2013 onwards):- Orders, Admission & Hearing.
16	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	WPC (up to 2015):- Fresh Filing, Orders, Admission. (except WPC - Suit matters). WPC (up to 2012):- Hearing.
17	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) (up to 2005) :- Hearing.

NOTE: - 1. ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

- 2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- $3. \ \, ALL \ \, MOTIONS \ \, WITH \ \, REGARD \ \, TO \ \, \underline{\textbf{\textit{B. A.}}} \ \, \underline{\textbf{\textit{MATTERS}}} \ \, MAY \ \, \text{BE MENTIONED BEFORE} \ \, \underline{\textbf{\textit{HON'BLE}}} \ \, \underline{\textbf{\textit{MR. JUSTICE ANANDA SEN}}}.$
- 4. ALL MOTIONS WITH REGARD TO <u>A. B. A. MATTERS</u> MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY** SINGH.